(b) Thefts were both from the Stores and Yards.

Delegation of Administrative and Financial Powers to General Managers of Railways

*1388. SHRI ERASMO DE SEQUEIRA ; Will the Minister of RAILWAYS be pleased to state :

(a) whether any further delegation of administrative nnd financial powers has been made by the Railway Board to the General Managers of the Zonal Railways since the recommendations of the Administrative Reforms Commission were received by Government ; and

(b) if so, the main features of this further delegation ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) and (b). Not yet, Sir. Further delegation of powers is under consideration on the basis of the Administrative Reforms Commission's Report.

Increase in Price of Sheet Glass

*1386 SHRI RAMKANWAR : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether the glass trade in the country has opposed the increase in prices of sheet glass ;

(b) whether the glass manufacturers have sent a petition to the Prime Minister in this regard ; and

(c) if so, the reaction of Government thereto ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT (SHRI MOINUL HAQUE CHOUDHURY) : (a) and (b). Representations have been received from some Glass Merchants Associations and individual firms, including a petition addressed to Prime Minister, against the increase in the price of sheet glass by the two firms *viz.* M/s Hindustan Pilkington Glass Works Ltd., Calcutta and M/s Indo-Asahi Glass Company Limited, Calcutta.

(c) The matter is being investigated.

Increase in Rate of Electricity Supplied by D.V.C

*1390. DR. RANEN SEN : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the Damodar Valley Corporation has recently increased its rate of electrici y supply substantially to cover increased cost arising from various factors ; and

(b) whether alm st all the major consumers receiving electricity supply from the Damodar Valley Corporation have lodged serious protest against the unilateral increase in power rates and if so, the further action taken in the matter ?

THE MINISTER OF IRRIGATION AND POWER (DR. K.L. RAO) : (a) and (b). The Damodar Valley Corporation supplies power to the West Bengal and Bihar Electricity Boards and about 16 other regular bulk consumers. Tariffs in respect of power supplied to the West Bengal and Bihar Electricity Boards are governed by a directive issued by the Government of India to the Damodar Valley Corporation in June, 1967. The tariffs for power supply to the Calcutta Electric Supply Corporation were increased by the Damodar Valley Corporation on 1st January, 1970. For the remaining bulk consumers, the tariffs have been raised by 15% from 1st Febraury, 1971. Generally these consumers have protested against the increase in tariffs. This increase has been necessitated because of increase in the cost of operations due to rise in wages and cost of spares and materials. Except for two consumers, all the others are making payments according to the revised tariffs. Of these two consumers, one case is pending in the court and in respect of the other the matter is under discussion.

Cement Factory in West Bengal

*1391 SHRI SUBODH HANSDA :
SHRI D.N. MAHATA) :

Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether there is a proposal to start a cement factory in West Bengal ; and

(b) if so, where the cement factory will be located ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT (SHRI MOINUL HAQUE

CHOUDHURY : (a) and (b). An application for a C.O.B. licence from M/s. Durgapur Cements for a capacity of 6.0 lakh tonnes of slag cement at Durgapur has been received and the matter is under consideration.

कोयले का वजन न किया जाना

*1392. **श्री धनशाह प्रधान** : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि रेलवे में हानि का एक मुख्य कारण यह है कि कोयले का वजन उस स्थान पर नहीं किया जाता है जहां से वह लादा जाता है और लादे जाने के बाद वहीं पर अथवा किसी अन्य स्थान पर कुछ कोयला निकाल दिया जाता है ; और

(ख) यदि हाँ, तो इस सम्बन्ध में सरकार द्वारा क्या कार्यवाही की जा रही है ?

रेल मंत्री (श्री हनुमंतैया) : (क) और (ख). कोयले के माल डिब्बे या तो कोयला खानों की साइडिंगों पर तोले जाते हैं जहाँ साइडिंगों के मालिकों द्वारा तुला चौकियों की व्यवस्था की गयी है या मूल स्टेशनों पर तोले जाते हैं जहां रेलों द्वारा तुला चौकियों की व्यवस्था की गयी है । किंतु मध्य रेलवे के एक लदान स्थल और दक्षिण मध्य रेलवे के दो लदान स्थलों पर जहां या तो तुला चौकियों की व्यवस्था नहीं है या वे इतनी बड़ी नहीं हैं कि उन पर बी० ओ० एक्स-माल डिब्बों को तोला जा सके, वहां वजन की गणना आयतन के आधार पर की जाती है ।

2 न्यूनतम प्रभार्य भार माल डिब्बे की वहन क्षमता और उसकी अनुमत सहन सीमा है, तो चौपहिया माल डिब्बे के मामले में एक टन और अठ-पहिया माल डिब्बे के मामले में दो टन है । रेलें यह न्यूनतम प्रभार वसूल करती हैं चाहे लदे हुए कोयले की वास्तविक मात्रा कुछ भी हो, और इस तरह भाड़ा प्रभारों में कोई नुकसान नहीं होता । रेलवे रसीद भार तोलने के बाद जारी की जाती है और इसके बाद ही रेलवे की जिम्मेदारी शुरू होती है ।

जिन साइडिंगों पर खान मालिकों की अपनी तुला चौकियाँ नहीं हैं उन पर कभी-कभी माल डिब्बों में अधिक लदान हो जाता है, अर्थात् संरक्षा की दृष्टि से निर्धारित अनुमत सीमा से अधिक भार लाद दिया जाता है, चूंकि इस अधिक लदान की अनुमति नहीं दी जा सकती इसलिए कोयले की जितनी मात्रा अनुमत सीमा से अधिक पायी जाती है उतनी मात्रा तोलने वाले स्टेशनों पर उतार ली जाती है । कोयला खान मालिकों को यह कोयला वहां से हटा लेने या अपनी जिम्मेदारी पर दूसरे माल डिब्बों में फिर से लादने का अधिकार है । प्रत्येक माल डिब्बे पर कोयले के लदान के लिए पेंट की हुई एक भार-रेखा रहती है जो माल डिब्बे की निर्धारित वहन क्षमता तक का भार बताती है । यह रेखा अनुमत भार से अधिक लदान न करने के लिए मार्ग दर्शक रेखा का काम देती है ।

चित्तरंजन लोकोमोटिव वर्क्स द्वारा निर्मित इंजिन

*1393. **श्री हुकम चन्द कछवाय** : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) चित्तरंजन लोकोमोटिव वर्कस द्वारा प्रतिवर्ष रेल के कितने इंजनों का निर्माण किया जाता है ;

(ख) उक्त कारखाने में निर्मित विभिन्न प्रकार के रेल इंजनों के नाम क्या हैं ; और

(ग) प्रत्येक प्रकार के इंजन की निर्माण-लागत कितनी है ?

रेल मंत्री (श्री हनुमंतैया) : (क) से (ग). एक विवरण सभा-पटल पर रख दिया गया है ।